### GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

## RAJYA SABHA UNSTARRED QUESTION NO. 673 ANSWERED ON 26.07.2023

#### Wrong answers in provisional answer key of CUET

673. SHRI V. VIJAYASAI REDDY:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that many answers provided in the provisional answer key of the Common University Entrance Test (CUET) conducted by the National Testing Agency (NTA) were wrong;
- (b) if so, reasons for such negligence;
- (c) whether it is also a fact that students need to pay a non-refundable fee of ₹ 200 to challenge an answer; and
- (d) if so, the reasons for not refunding the fee even in cases where NTA was at fault for providing incorrect answers in the answer key?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a) & (b) In accordance with standard examination process, candidates' responses along with provisional answer keys are uploaded on official website for all candidates to challenge the answer keys. All such challenges are settled by Subject Experts at NTA and the Result is prepared and published on the basis of the Final Answer Keys as settled by the Subject Experts.

The total number of Question Papers used in the exam for 61 subjects were 2305 and the number of Questions were 148520.

Out of 148520 Provisional Answer keys, 3886 were challenged. Out of these, 570 Provisional Answer Keys were revised as settled by Subject Experts.

The process of arriving at Final Answer Keys is robust and elaborate, involving due consideration of the received challenges to the Provisional Answer Key by the respective Subject Experts.

(c) & (d) As pre-announced to the candidates in the Information Bulletin and Public Notice published through Official Website for the exam i.e. <u>https://cuet.samarth.ac.in/</u>, candidates are provided an opportunity to challenge the Provisional Answer Keys with a non-refundable online payment of ₹ 200/- per question challenged as processing charges.

This processing charges collected are utilized for meeting the expenditure involved in the process of settlement of Challenges by Subject Experts.

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